Annexure - 7

Name of the corporate debtor: Rajesh Estates and Nirman Private Ltd.; Date of commencement of CIRP: March 24, 2023; List of creditors as on: December 27, 2023 List of operational creditors (Government dues) (Amount in₹)

SI.	Details of Claimant			Details of	claim received							Amount of	Amount of	Amount of claim	Amount of	Remarks, if any
No.										contingent	any mutual	not admitted	claim under			
	Department	Governmen t	Identifi cation No.	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	covered by	Whether related party?	% of voting share in CoC, if applicable	claim	dues, that may be set-off		verification	
1	The Profession Tax Officer	State Government		24-04-2023	4,29,109.00		Unsecured Operational claim	-	-	No	-	-	-		4,29,109.00	
		State Government		03-05-2023	66,92,490.00		Unsecured Operational claim	-	-	No	-	-	-		66,92,490.00	
		Central Government		16-06-2023	10,81,96,197.00		Unsecured Operational claim	-	-	No	-	-	-		10,81,96,197.00	
4	Brihanmumbai Municipal Corporation	Local Authority		21-06-2023	42,55,741.00		Unsecured Operational claim	-	1	No	-	-	-		42,55,741.00	
5		State Government		21-06-2023	9,71,11,449.00		Unsecured Operational claim	-	-	No			-		9,71,11,449.00	
6		Central Government		07-07-2023	4,43,411.00	4,43,411.00	Unsecured Operational claim	-	-	No	-	-	-	-		
7	Securities and Exchange Board of India	Central Government		06-06-2023	1,05,000.00	1,00,000.00	Unsecured Operational claim	-	-	No	-	-	-	5,000.00		
8		Local Authority		01-09-2023	6,63,57,206.00		Unsecured Operational claim	-	1	No	-	-	-		6,63,57,206.00	
9	Brihanmumbai Municipal Corporation (Sward)	Local Authority		10-11-2023	10,58,01,164.00		Unsecured Operational claim	-	1	No	-	-	-		10,58,01,164.00	
9					38,93,91,767.00	5,43,411.00					-	-	_	5,000.00	38,88,43,356.00	